

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1461**  
**TO BE ANSWERED ON 27.12.2017**

**Gujarat Mineral Development Corporation**

1461. Gujarat Mineral Development Corporation:

Will the Minister of COAL be pleased to state:

(a) whether the Government of India received a proposal from Government of Gujarat for prior approval of reservation of four lignite blocks at Lakhpat Punharajpur, Damlai-Padal, Ghala, Bodhan, Pithor, Deheli etc. (EFG block) under section 17A(2) and 2A of MMDR Act in favour of Gujarat Mineral Development Corporation; and

(b) if so, the action taken by Union Government towards approval of reservation of these four lignite blocks in favour of GMDC?

**ANSWER**

**MINISTER OF COAL AND RAILWAYS**

**(SHRI PIYUSH GOYAL)**

(a) Yes Madam, Ministry of Coal (MoC) had received proposals from the Government of Gujarat (GoG) for prior approval of reservation of four lignite blocks under section 17A (2) of Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act) in favour of Gujarat Mineral Development Corporation Limited (GMDC).

(b) The said proposals of Government of Gujarat were examined and MoC has accorded prior approval for reserving the following lignite blocks under provisions of Section 17 (A) (2) of MMDR Act 1957 in favour of GMDC:-

1	1400 hectare area of Damlai Block	MOC's approval conveyed to GoG vide letter no 11033/09/2015-CA-II dated 24.06.2016
2	3015 hectare area of E,F,G Block	MOC's approval conveyed to GoG vide letter no 11033/09/2015-CA-II dated 17.02.2016
3	1600 hectare area of Ghala Block	MOC's approval conveyed to GoG vide letter no 11033/09/2015-CA-II dated 24.06.2016
4	2973 hectare Area of village Lakhpat and Punharajpur	MOC's approval conveyed to GoG vide letter no 11033/09/2015-CA-II dated 07.12.2016

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